

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P. No. 105(ND)/2016**

**IN THE MATTER OF:**

**Subhash Monocha & Ors.**

**.....Petitioners**

**v.**

**M/s. Columbus Marketing Pvt. Ltd. & Ors.**

**.....Respondents**

**SECTION : UNDER SECTION 241/242, 59**

**Order delivered on 30.01.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the Petitioner(s): Dr. U.K. Chaudhary, Senior Advocate with Ms. Ranjana Roy Gawai, Ms. Vasudha Sen and Ms. Sreenita Ghosh, Advocates**

**For the Respondent(s): Mr. A.S. Chandiok, Senior Advocate with Ms. Manmeet Arora, Ms. Chand Chopra, Ms. Pavitra Kaur, Ms. Sweta Kakkad, Mr. Pallavi Kumar and Mr. Angad Baxi, Advocates**  
**Mr. Sharad Rajwanshi, Company Secretary**

**ORDER**

For order, see C.P. No. 85(ND)/2016.